

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2751
ANSWERED ON 16/12/2025**

Deletion of Workers from MGNREGS

2751. Com. Selvaraj V:

Shri Subbarayan K:

Shri Anand Bhadauria:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether twenty seven lakh workers have been deleted from Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) database from 10th October to 14th November, 2025, if so, the details thereof, State-wise;**
- (b) the reasons for such huge deletion from MGNREGS database in a single month period;**
- (c) the details and number of workers deleted from MGNREGS database during the last three years and the current year, year-wise and State-wise;**
- (d) the details and number of new workers added in MGNREGS database during the last three years, year and State-wise;**
- (e) whether it is a fact that the Centre has mandated e-KYC and any discrepancy in workers name, photo, Aadhaar card, job card, bank account etc. is enough to deny work and wages to workers under MGNREGS; and**
- (f) if so, the details thereof and the measures taken to help workers who are not accustomed to all these digital frameworks ?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) & (b): Mahatma Gandhi NREGS is a demand-driven wage employment scheme and the responsibility of implementation of the scheme is vested with the Government of the concerned States/UTs. Updation/deletion of Job Cards is a regular exercise conducted by the States/UTs. Job cards have been deleted mainly for the reasons such

as fake/duplicate/incorrect job cards, family shifted from Gram Panchayat permanently, Gram Panchayat classified as Urban and there was only one member name in the job card he/she has expired etc. However, while deleting/ removing workers/Job cards, States/UTs have to ensure compliance with provisions of the Act and the Standard Operating Procedure issued by the Ministry to ensure that no job card of deserving or eligible household is deleted/cancelled. State/Union Territory(UT)-wise number of workers deleted from job cards under Mahatma Gandhi NREGS during the period of 10-10-2025 to 14-11-2025 are given in Annexure-I

(c) & (d): The details and number of workers deleted from Mahatma Gandhi NREGS database during the last three years and the current year, year-wise and State-wise; and the details and number of new workers added in Mahatma Gandhi NREGS database during the last three years, year-wise and State-wise; are given in Annexure-II.

(e) & (f): Job card verification is a continuous process, as job card renewal is required to be done once in 5 years under Mahatma Gandhi NREGS. To simplify and support these statutory processes, States/UTs have been requested to utilize the e-KYC feature already available in the NMMS app (National Mobile Monitoring System) for job card verification and subsequent renewal after following extant processes. This is intended to assist States/UTs in carrying out job card verification in a timely, transparent, and efficient manner. As 99.67% active workers' Aadhaar have already been seeded, e-KYC feature could be used as a simple, reliable, accurate and efficient way of verification of job cards. States have been advised to take necessary measures to make the process as smooth as possible by resolving issues like network connectivity etc. e-KYC can be done anywhere as decided by the State such as- at worksite, special camps organised by the Gram Panchayat etc. This is a progressive step aimed at strengthening transparency, efficiency, and ease of service delivery under the Mahatma Gandhi NREGS. The ground level functionaries have been adequately oriented, sensitized and trained through various fora to make the verification process as smooth as possible. Verification of job cards using e-KYC started from 01.09.2025 and it is still going on. So far e-KYC of 65.05% of Active workers have been completed as on 11.12.2025. It is stated that no one can be denied work or wages due to non verification through e-KYC.

Annexure-I

Annexure referred to in reply to parts (a) & (b) of Lok Sabha Unstarred Question No. 2751 dated 16.12.2025.

State/Union Territory(UT)-wise number of workers deleted from Mahatma Gandhi NREGS during the period of 10-10-2025 to 14-11-2025.		
Sl. No.	State/UTs	Number of workers deleted
1	Andaman And Nicobar	130
2	Andhra Pradesh	1107339
3	Arunachal Pradesh	896
4	Assam	6920
5	Bihar	9610
6	Chhattisgarh	65619
7	Goa	2
8	Gujarat	5433
9	Haryana	309
10	Himachal Pradesh	9877
11	Jammu And Kashmir	79070
12	Jharkhand	2724
13	Karnataka	27004
14	Kerala	20124
15	Ladakh	604
16	Lakshadweep	18
17	Madhya Pradesh	5327
18	Maharashtra	15061
19	Manipur	1111
20	Meghalaya	532
21	Mizoram	1480
22	Nagaland	1254
23	Odisha	80896
24	Puducherry	3
25	Punjab	16898
26	Rajasthan	13701
27	Sikkim	1543
28	Tamil Nadu	33090
29	Telangana	95084
30	Tripura	6341
31	Uttar Pradesh	17236
32	Uttarakhand	6526
Grand Total		1631762

Annexure-II

Annexure referred to in reply to parts (c) & (d) of Lok Sabha Unstarred Question No. 2751 dated 16.12.2025.

Sl. No	States/Uts	2022-2023		2023-2024		2024-2025		2025-2026	
		No. of workers deleted	No. of workers added	No. of workers deleted	No. of workers added	No. of workers deleted	No. of workers added	No. of workers deleted	No. of workers added
1	ANDHRA PRADESH	7517856	420892	1096736	545193	461733	647818	1838628	466136
2	ARUNACHAL PRADESH	34433	31492	58257	32907	58854	34487	31788	27285
3	ASSAM	608253	1117601	792138	442061	1819212	629904	109634	1097275
4	BIHAR	8900402	1360719	3178680	1185465	1561159	10134595	113296	1758713
5	CHHATTISGARH	1186037	302701	1395412	300728	1489327	502830	492178	502120
6	GOA	24	789	34	462	73	534	12	999
7	GUJARAT	559478	320480	975994	301571	174331	1077181	68031	174782
8	HARYANA	17997	73693	18939	125142	18466	147281	10793	196117
9	HIMACHAL PRADESH	78439	84467	77015	93968	29714	108638	65797	35302
10	JAMMU AND KASHMIR	107120	105093	212281	74125	103808	185737	241590	98971
11	JHARKHAND	2030163	555847	654727	996998	363396	640445	54112	380195
12	KARNATAKA	855967	860226	547661	577386	243101	458579	536372	339390
13	KERALA	348598	180684	540033	149608	213578	154436	80517	145488
14	LADAKH	7130	2713	3209	1544	2342	1364	3378	2154
15	MADHYA PRADESH	1471373	1099487	2698235	887779	224539	1006749	69874	641711
16	MAHARASHTRA	428628	869634	227851	1357519	156962	1291870	276271	3658135
17	MANIPUR	90027	29996	127349	52178	93300	63004	40784	52734
18	MEGHALAYA	20466	47838	118486	59420	76109	71766	16628	45759
19	MIZORAM	10269	9959	15010	12102	28339	21118	21781	20622
20	NAGALAND	15155	29402	21754	26295	90310	76118	225264	63368
21	ODISHA	7686413	627397	1499868	601525	1122016	1283764	346144	446436
22	PUNJAB	598046	145722	127741	131897	45142	238015	64448	112911
23	RAJASTHAN	3046893	587522	2151059	651639	313844	1032942	183202	389222
24	SIKKIM	4528	4630	8792	4491	9200	3843	4828	2977
25	TAMIL NADU	782200	361637	1690416	438711	1716015	256050	141364	109197
26	TELANGANA	1723810	157046	302478	263883	335382	233119	500698	57841
27	TRIPURA	37486	56381	103710	47169	44239	63607	63131	37576
28	UTTAR PRADESH	8024982	1132879	5600653	842136	154356	2593617	72352	1249392
29	UTTARAKHAND	355786	53883	124556	54818	169132	56553	59524	29983
30	WEST BENGAL	8340066	405325	603689	14072	38642	10692	103	11335
31	ANDAMAN AND NICOBAR	320	912	190	1146	765	784	1096	897
32	DN HAVELI AND DD	0	265	145	1224	172	7809	186	4600
33	LAKSHADWEEP	63	193	86	394	137	71	345	89
34	PUDUCHERRY	49528	2131	2068	7752	2267	3075	568	2134
	Total	54937936	11039636	24975252	10283308	11159962	23038395	5734717	12161846
